

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No. 349/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th July, 2017, 10.30 A.M

Name of the Company	Ramsarup Industries Ltd		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. RATNANKO BANERJI,
Sr. Adv

2. Mr. SIDDHARTHA DATTA

3. Ms. SUKANI DWIVEDI

4. ~~S. C. PATHAK~~
S. C. PATHAK

ICICI BANK
LIMITED

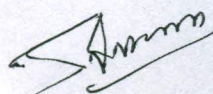
RAMSARUP INDUSTRIES
LIMITED

5. ARUN JHUNJHUNECIA

6. DEBARGHA BASU

ARCIL

Sukani D



Ar, Jh


ORDER

Nobody is present from the petitioner's side. Ld. Counsels for the ICICI Bank and Assets Reconstructions Co. of India Ltd. are present.

One of the representative of the petitioner made a request for adjournment due to illness of his Counsel. It is submitted that petitioner's Counsel did not authorize any representative to appear in the matter.

This case is pending since 28/05/2017. If no one appears on the next date of hearing, then the petition shall be dismissed in default.

List the matter on 20/07/2017.


(Vijai Pratap Singh)
Member (J)